

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1392/2024 in Company Petition IB/236/2021
NAME OF THE COMPANY	Shankar Suresh & Solar Semiconductor Energy Systems(India)Pvt Ltd
NAME OF THE PETITIONER(S)	Orix Leasing & Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Shankar Suresh & Solar Semiconductor Energy Systems(India)Pvt Ltd
UNDER SECTION	95 of IBC

ORDER

Company Petition IB/236/2021

Present: Ld. Counsel Ms. Mano Ranjani for the Petitioner.

Ld. Counsel Ms. JVL Bharati for the Resolution Professional.

IA (IBC)/1392/2024

Present: Ld. Counsel Ms. JVL Bharati for the Resolution Professional.

RP report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)